

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/1262/A

From :- Smti. Jayashree Bora,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Dr. Siddhartha Shankar Sharma,  
i/c District & Sessions Judge,  
Majuli.

Dated Guwahati, the 27<sup>th</sup> February, 2025.

Sub:- **Regarding extension of Commuted leave.**

Ref:- Your letter No.DSJ(M)/517/2025 Dated 20.02.2025.

Sir,

With reference to the above, I am directed to inform you Shri Utpal Prasad, District & Sessions Judge, Majuli has been allowed to extend his commuted leave for another 40 (forty) days. During his absence, you are to remain in charge of his Court and Office as well as in charge of the O/o the Chairperson, District Legal Services Authority, Majuli.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/1263-1264/A, dated , 27-02-25**

Copy to:

1. The District & Sessions Judge, Majuli.
2. The Project Manager, Gauhati High Court for sending the letter via e-mail to the concerned Officer(s).

**JT. REGISTRAR (VIGILANCE)**